

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 216 of 2019

Dated : 27th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Damodar Valley Corporation ...Appellant(s)

Vs.

**West Bengal Electricity Regulatory Commission & ...Respondent(s)
Anr.**

Counsel for the Appellant(s) : Ms. Poorva Saigal
Ms. Tanya Sareem

Counsel for the Respondent(s) : Ms. Shreva Mukerjee
Mr. Arnav Vidyarthi for R-2

ORDER

Appearance/objections, if any, shall be filed within six weeks.

List the matter on **15.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**